

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
GROWTHWAYS TRADING PRIVATE LIMITED

1.	Name of Corporate Debtor	Growthways Trading Private Limited
2.	Date of Incorporation of Corporate Debtor	05/04/2011
3.	Authority Under Which Corporate Debtor is Incorporated/ Registered	Registrar of Companies, NCT of Delhi & Haryana under Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U52300DL2011PTC217015
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	First Floor, Kamal Cinema Building, Block A&B, South West Delhi, Delhi - 110029
6.	Date of Closure of Insolvency Resolution Process	07/11/2021
7.	Liquidation Commencement Date of Corporate Debtor	08/11/2021 (Certified copy of the Order available on 08/11/2021, Order pronounced on 02/11/2021)
8.	Name and Registration Number of the Insolvency Professional acting as Liquidator	Sunil Kumar Agrawal Registration No: IBBI/IPA-002/IP-N00081/2017-2018-10222
9.	Address and E-mail of the Liquidator, as Registered with the Board	Address: E- 205, LGF, Greater Kailash-II, New Delhi- 110048 Email: aggarwalsk21@yahoo.com
10.	Address and E-mail to be Used For Correspondence with the Liquidator	Correspondence Address: 904, GF, Sector-7C, Faridabad- 121006 Email: Lqdgrowthways2021@gmail.com
11.	Last Date For Submission of Claims	07/12/2021

Notice is hereby given that the Hon'ble National Company Law Tribunal New Delhi Bench III has ordered the commencement of liquidation of the **GROWTHWAYS TRADING PRIVATE LIMITED** on **02/11/2021**, (Certified copy of the Order available on dated 08/11/2021).

The stakeholders of **GROWTHWAYS TRADING PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **07/12/2021**, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 09/11/2021
Place: New Delhi



Sunil Kumar Agrawal
Liquidator

Regn. No: IBBI/PA-002/IP-N00081/2017-2018-10222